

1	2	3
3	Bihar	Champaran, Saharsa, Madhepura, Purnea, Katihar, Saram, Muzaffarpur, Sitamarhi, Darbhanga, Madhubani, Ranchi, Gumla, Dohardaga, Palamou, Dumka, Godda, Deoghar and Sahabganj.
4	Maharashtra	Aurangabad, Jalana, Auravati, Wardha, Buldana, Sitara and Dule.
5	Gujarat	Bharuch.
6	West Bengal	Malda, Cooch-Bihar, West Dinajpur, Darjeeling and Jalpaiguri.
7	Haryana	Ambala.
8	Punjab	Gurudaspur, Ropar and Hoshiarpur.
9	Chandigarh	Chandigarh.
10	Himachal Pradesh	Entire State.
11	Jammu and Kashmir.	Entire State.
12	Manipur	Entire State.
13	Nagaland	Entire State.
14	Arunachal Pradesh	Entire State.
15	Sikkim	Entire State.
16	Mizoram	Entire State.

12 NOON

PAPERS LAID ON THE TABLE

Notification of the Ministry of Finance (Department of Revenue) Under Customs Act and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. D. GADHVI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) under section 159 of the Customs Act, 1962, together with explanatory memoranda on the Notifications:—

(i) G.S.R. Nos. 751(E) to 759(E), dated the 13th May, 1986 superseding Notification Nos. 186-Customs to 194-Customs, dated the 1st March, 1986 under which auxiliary duty of customs on goods falling under First Schedule to the Customs Tariff Act, 1975 (51 of 1975), was levied under

the provisions of the Finance Bill, 1986 and reissuing the same Notifications subsequent to the enactment of the Finance Act, 1986 (23 of 1986) on 13th May, 1986.

(ii) G.S.R. No. 903(E) dated the 24th June, 1986, amending Notification No. 276/85-Customs dated the 28th August, 1985, so as to provide for exemption from additional duty of Customs on Polyester fibre supplied to the handloom sector for the manufacture of low-price fabrics under a duly approved programme. [Placed in Library. See No. LT—2772/86 or (i) and (ii)]

Notifications of the Ministry of Finance (Department of Revenue) regarding excise duty and related papers

SHRI B. D. GADHVI: Sir, I also beg to lay:

(i) A copy each in (English and Hindi) of the following Notifications